

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**

IB-413(ND)/2017

PRESENT: SMT. INA MALHOTRA,  
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 22-12-2017

NAME OF THE COMPANY: M/s Machinery Sales Corporation Vs. M/s Abir  
Infrastructure Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 9 of 1932, 2016

<u>S.NO.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
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For the Petitioner:	Mr. Rohit Rattu, Advocate			
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For the Respondent:	Mr. Yatin Kumar, representative of the Respondent.			
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**ORDER**

A request for adjournment is made by the Id. Counsel for the Petitioner.  
At his request adjourned to 8<sup>th</sup> January, 2018.

-5-d-1  
(Ina Malhotra)  
Member (J)

(Lekh Raj Singh)